

(c) and (d). The three schemes received before March, 1991 were cleared. Schemes at S.No. 1, 4, 5 & 6 will be considered after performance evaluation of the existing Mini Mission Projects in Gujarat, being carried out by an Expert Group. Schemes at S.No. 2 & 3 have been cleared under the first phase of Bilateral assisted Project. The scheme at S.No. 7 is under technical scrutiny.

(e) Funds are not released on schemes wise basis and therefore, scheme-wise expenditure is not monitored at the level of the Central Government.

[*Translation*]

Marketing Corporation under KVIC

1479. SHRI CHHEDI PASWAN:
SHRI MAHESH KANODIA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have set up a Marketing Corporation under the Khadi and village Industries Commission;

(b) if so, the details thereof; and

(c) the likely advantages of this Corporation?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) and (c). do not arise.

Spurious Fertilizers

1480. SHRI DEVENDRA PRASAD YADAV: Will the PRIME MINISTER be pleased to state

(a) whether the officials of the Fertilizer Corporation of India have unearthed some companies engaged in manufacturing spurious fertilizers;

(b) if so, the names of these companies; and

(c) the action taken by the Government against them?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO): (a) No, sir.

(b) and (c). Does not arise.

[*English*]

Allocation of Growth Centre, Hassan

1481. SHRIMATI CHANDRA PRABHARS: Will the PRIME MINISTER be pleased to state:

(a) the funds released by the Union Government to the Industrial Growth Centre at Hassan during 1991-92; and

(b) the assistance sought by the State Government for this growth Centre during 1992-93 and the funds released during 1992-93?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) Central assistance of Rs. 1.5 crores was released to the Government of Karnataka during 1991-92 for the growth Centre at Hassan

(b) The State Government submitted a consolidated claim of Rs. 6 crores during 1992-93 for all the three growth centres.